GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1003

TO BE ANSWERED ON THE 10th FEBRUARY, 2021/21 MAGHA, 1942 (SAKA)

MODERNISATION OF POLICE FORCES

1003. SHRI SYED ZAFAR ISLAM:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government has any scheme for the Modernisation of Central and the State Police Forces;

(b) if so, the scheme utilised for Uttar Pradesh State Police and whether the scheme covers the aspects of improvement of capabilities and efficiency including proficient communication skills;

- (c) if so, the details thereof;
- (d) the financial outlay of the entire scheme; and

(e) whether funding under the scheme is divided between the Union Government and the respective States or it will be funded and managed solely by the Union Government?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a):For Central Armed Police Forces (CAPFs), namely, Assam Rifles, Border

Security Force (BSF), Central Industrial Security Force (CISF), Central

Reserve Police Force (CRPF) Indo Tibetan Border Police (ITBP), Sashastra

Seema Bal (SSB) and National Security Guards (NSG), the Government has

been implementing Modernisation Plan-III since 2018 with the total outlay

of Rs.1053 crore.

R.S.US.Q NO. 1003 FOR 10.02.2021

As for as State Police Forces are concerned, 'Police' and 'Public Order' are State subjects as per the seventh Schedule of the Constitution. However, the efforts of the States for equipping and modernizing of their police forces has been supplemented by the Government of India through the scheme of "Assistance to States for Modernization of Police (ASMP)" [erstwhile scheme of Modernization of Police Forces(MPF)].

(b) & (c): All the State Governments, including the Government of Uttar Pradesh, have been availing funds under ASMP scheme. The amounts released to the Government of Uttar Pradesh are Rs. 118.67 crore and 64.81 crore against the allocations of Rs. 68.39 crore and Rs.63.19 crore during the years 2018-19 and 2019-20 respectively. It also includes incentives for implementation of police reforms of Rs. 7.69 crore and better performance incentives of Rs.38.26 crore during the year 2018-19.

Under the scheme, the State Governments are provided central assistance for acquisition of latest weaponry, training gadgets, advanced communication / forensic equipment, cyber policing equipment etc. Further, 'construction' and 'purchase of operational vehicles' are permitted in the insurgency affected north-eastern States and Left Wing Extremism (LWE) affected districts. As such, under the scheme financial assistance is provided for acquisition of infrastructure and equipment, including training equipment, which enhances capabilities and efficiency of the police forces.

-2-

185

(d): The financial outlay under ASMP Scheme during the past 5 years and

the current year is as below:

(Rs. crore)

Year	Allocation	Release
2015-16	662.11	662.11
2016-17	595.00	594.02
2017-18	769.00(BE) 452.10 (RE)	451.68
2018-19	769.00	768.83
2019-20	811.30 (BE) 791.30(RE)	781.12
2020-21	770.76 (BE) 50.00(RE)	4.15 *

* Funds against allocations could not be released to States as they had substantial unspent balances.

(e): Under ASMP scheme, the States are grouped into two categories, namely Category 'A' and Category 'B' for the purpose of funding. Category 'A' States, namely, Himachal Pradesh, Uttarakhand and 8 North Eastern States including Sikkim, are eligible to receive financial assistance on 90:10, Centre: State sharing basis. The remaining States are in Category 'B' and eligible for financial assistance on 60:40, Centre: State sharing basis.
